

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 76 of 2017 (SZ)

Applicant(s)

Suo motu proceedings initiated based on the news item published In "Malayala Manorama News Paper"– Malayaalam Edition dated 25.03.2017 On the caption "BLACK CITY"

Respondent(s)

1. The Chief Secretary
Government of Kerala, Kerala
2. The Secretary to Government,
Environment & Forests, Kerala.
3. The Secretary to Government,
Transport Department, Trivandrum
4. The Chairman, State Pollution
Control Board, Trivandrum.
5. The Commissioner, Cochin
Corporation, Kochi.
6. The District Collector, Ernakulam

Counsel appearing for respondent/s

M/s.V.K.Rema Smirithi for R1 to R4 & R6

Note of the Registry	Orders of the Tribunal
Item No.10	<p>Date: 13th November, 2017</p> <p>Learned counsel appearing for respondent Nos.1 to 3 and 5 & 6 again prays time. As a last change, let the reply be filed within two weeks without failure.</p> <p>List the matter on 15.12.2017.</p> <p>....., JM (Justice M.S.Nambiar</p> <p>.....,EM (Shri P.S. Rao)</p>